CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 653/TT/2020

Subject: Petition for truing up of transmission tariff of 2014-19

period and determination of transmission tariff of 2019-24 period for one asset under "Transmission System for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka—Phase-I" in Southern Region.

Date of Hearing : 17.8.2021

Coram : Shri P.K. Pujari, Chairperson

Shri I. S. Jha, Member Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Karnataka Power Transmission Corporation Ltd.

& 17 Others

Parties present : Shri S. Vallinayagam, Advocate, TANGEDCO

Shri S. S. Raju, PGCIL Shri D.K. Biswal, PGCIL

Shri Ved Prakash Rastogi, PGCIL

Shri A.K. Verma, PGCIL

Dr. R. Kathiravan, TANGEDCO Shri R. Ramalakshmi, TANGEDCO Shri R. Srinivasan, TANGEDCO

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-(V. Sreenivas) Deputy Chief (Law)



